

Mapping of Indian Waters

*595-A. { Shri V. P. Nayar:
Shri Kodyan:

Will the Minister of Defence be pleased to state:

(a) whether Government have undertaken the work of mapping and charting the sea bottom of Indian territorial waters;

(b) if so, what are the details of the scheme; and

(c) how far, does the Indian Navy co-operate in this regard?

The Deputy Minister of Defence (Shri Baghuramiah): (a) Yes.

(b) The surveys are undertaken in accordance with a programme drawn up annually, the ultimate aim being to survey the entire coast of India. The major surveys which have been carried out in the recent past are indicated in the statement placed on the Table of Lok Sabha. [See Appendix III, annexure No. 63.] Surveys in the Gulf of Mannar and the Gulf of Kutch are in hand.

(c) The surveys are carried out by the Indian Navy's Hydrographic Department which maintains three survey ships for the purpose.

Seminar on Scheduled Castes

*596. Shri Siddiah: Will the Minister of Home Affairs be pleased to state:

(a) the amount spent on a seminar on problems of Scheduled Castes and Scheduled Tribes which was held in Delhi in December, 1955;

(b) whether Government are aware of the recommendations made at the seminar; and

(c) if so, the action taken thereon?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) The seminar was held under the auspices of the Bharat Dalit Sewak Sangh who were given a grant of Rs. 5,000/- for this purpose.

(b) Yes.

(c) Most of the recommendations were the concern of the State Governments who gave due consideration to them while formulating their Second Five Year Plan for the welfare of the Backward Classes. Two recommendations viz. Enforcement of Minimum Wages Act in agriculture and other trades and Conferment of proprietary rights on Harijans over the lands on which their huts stands were specifically brought to the notice of the State Governments for suitable action. The Central Government have also set up Central Advisory Boards for Tribal and Harijan Welfare respectively as recommended at this seminar.

मध्य प्रदेश को अनुदान

*५९७. श्री जांगडे : क्या दत्त मंत्री ११ सितम्बर १९५६ के ताराकित प्रबन्ध संख्या २००६ के अन्तर्गत के सम्बन्ध में यह बताने की कृपा करेंगे कि क्या मध्य प्रदेश की राजधानी के निर्माण तथा विकास के लिये केन्द्र ने मध्य प्रदेश सरकार को ऋण अथवा अनुदान के रूप में कोई और राशि दी है ?

दत्त उपमंत्री (श्री ब.० रा० भगत) : जी, नहीं ।

राजाओं के निजी खर्चियाँ

*५९८. श्री ह० ख० शर्मा : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) भूतपूर्व राजाओं को निजी खर्चियाँ देने का दायित्व केन्द्र पर है अथवा राज्य सरकार पर;

(ख) क्या भूतपूर्व राज्य मंत्रालय ने राजस्थान सरकार को भूतपूर्व राजाओं के आश्रितों तथा संबंधियों को सहायता देने के बारे में कोई सलाह दी थी;

(ग) यदि हाँ, तो उस के परिणाम-स्वरूप राजस्थान सरकार को कितना वार्षिक खर्चा उठाना पड़ता है; और